

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2020/\_\_\_\_\_ /A**

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court, Guwahati

To,  
The District & Sessions Judge  
Lakhimpur, North Lakhimpur

Dated Guwahati, the \_\_\_\_\_ January, 2021.

Sub:- **Permission to avail HTC.**

Ref:- Your letter No.DJL/6962/2020 dated 23.12.2020

Sir,

With reference to the above, I am directed to inform you that Shri Forhan Uddin Choudhury, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, has been allowed to avail Home LTC for the current block period of 2020-2021, to visit his home town Karimganj w.e.f. the evening of 08.01.2021 till the morning of 15.01.2021, subject to granting his casual leave on 11.01.2021 and 12.01.2021, by the shortest possible route, as per existing Rules

Shri Choudhury may be informed accordingly.

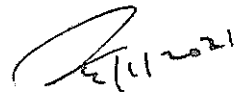
Yours faithfully

**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-03/2020/ 65-68 /A. dated 05/01/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. Shri Forhan Uddin Choudhury, Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, with reference to his letter dated 22.12.2020
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.



**REGISTRAR (VIGILANCE)**